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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2020 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 245/9/HDB/2020
NAME OF THE COMPANY	IL & FS Engineering and Construction Company Ltd
NAME OF THE PETITIONER(S)	Sree Shakthi Industries
NAME OF THE RESPONDENT(S)	IL & FS Engineering and Construction Company Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

The matter is listed for hearing before admission today. In spite of the efforts made by the Registry, neither of the parties is connected for hearing through videoconference. Put up the matter on 27.10.2020.

  
**MEMBER  
(TECHNICAL)**

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**MEMBER  
(JUDICIAL)**